BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FOURTEENTH REPORT

(Presented on 16.4.2010)

	The	e Business Advisory Committee I	neld a sitting on Thursday, the 15 th April	
2010				
2.	The	e Committee recommend the all	ocation of time to the following items o	
busir	ness a	as shown against each:		
	(1)	The National Commission Educational Institutions (Amenda (Consideration and pas	* *	
	(2)	Discussion and Voting on Dema (Railways) for 2010-2011.	nds for Grants 4 hours Monday, April 19, 2010	
3.	The Committee also recommend that the discussion and voting on Demands for			
Gran	ts (G	eneral) for 2010-11 in respect of	the following Ministries may be taken up ir	
the following order and dates as indicated against each:				
	(a)	External Affairs	Tuesday, April 20, 2010	
	(b)	Rural Development	Thursday, April 22, 2010	
	(c)	Tribal Affairs	Friday, April 23, 2010	
	(d)	Road Transport and Highways	Monday, April 26, 2010	
	(e)	Water Resources	Tuesday, April 27, 2010	
4.	The	e Committee further recommend t	hat all questions necessary to dispose of al	

the outstanding matters in connection with the Demands for Grants in respect of Budget (General) for 2010-11 may be put to vote at 6 P.M. on Tuesday, April, 27, 2010.

5.	Discussion and Voting on Demands for Excess	1 hour
	Grants (General) for 2007-2008.	Wednesday, April 28, 2010
6.	The Finance Rill 2010	10 hours
0.	The Finance Bill, 2010. (Consideration and passing)	May be taken up on Wednesday, April 28 and Thursday, April 29, 2010.

7. The Committee also recommend that Private Members' Business fixed for Friday, the 23rd April, 2010 may be taken up on Wednesday, the 21st April, 2010.

NEW DELHI; 15th April, 2010 Chaitra 25, 1932 (Saka)

MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.